

BUSINESS ADVISORY COMMITTEE

EIGHTEENTH REPORT  
(Third Lok Sabha)

The Business Advisory Committee held a sitting on Wednesday, the 28th August, 1963.

2. The Committee recommend allocation of time to the following items of Government Legislative and other business as shown against each item:

- |   |         |
|---|---------|
| (1) The Employees Provident Funds (Amendment) Bill, 1963 as passed by Rajya Sabha.<br><u>(Consideration and passing)</u> .            | 1 hour  |
| (2) The Code of Civil Procedure (Amendment) Bill, 1963, as passed by Rajya Sabha.<br><u>(Consideration and passing)</u>               | 1 hour  |
| (3) The Industrial Employment (Standing Orders) Amendment Bill, 1963, as passed by Rajya Sabha.<br><u>(Consideration and passing)</u> | 1 hour  |
| (4) Discussion on the international situation.  | 8 hours |
| (5) Discussion on the Twelfth Report of the Union Public Service Commission.  | 5 hours |
- excluding time to be taken in Prime Minister's reply*

*Hukam Singh*

(HUKAM SINGH)

Chairman,  
Business Advisory Committee

NEW DELHI:

August 28, 1963  
Bhadra 6, 1835 (Saka)